Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 110 066.

Dated: 06.07.2018

NOTICE

All the concerned are hereby informed that the Service Tax Division Bench matters listed before Court No. 2 on 6.7.2018 stands adjourned. The next date of hearing will be intimated in due course.

The ROM applications no. ST/ROM/50537-539/18 also stands adjourned to 20.7.2018.

By order

(Mohinder Singh) Deputy Registrar

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